

(J.H.C. Sch. 1-7)

From:

Vishwa Nath Shukla
Registrar (Administration),
High Court of Jharkhand,
Ranchi.

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File No. XXII(6)/1/2026-27/Apptt.

Letter No. _____/Apptt.

Dated: _____

To

All the Principal District & Sessions Judges of the State of Jharkhand
including the Judicial Commissioner, Ranchi.

Sub.:- Regarding nomination for attending Online “Workshop on Disposal of Matrimonial Cases (W-4)”
for Principal Judge, Family Court and Presiding Officers of Additional Family Courts on 05th July,
2026.

Sir,

With reference to the subject noted above, I am directed to inform that the Court has been pleased to
nominate all the Principal Judges, Family Courts and Presiding Officers of Additional Family Courts of the
State of Jharkhand (*except those officers, who have already been granted Earned Leave/ Commuted Leave/
Maternity Leave/ Paternity Leave/ Child Care Leave*) to attend Online “Workshop on Disposal of
Matrimonial Cases (W-4)” for Principal Judge, Family Court and Presiding Officers of Additional Family
Courts on 05th July, 2026 conducted by Judicial Academy Jharkhand, Ranchi.

All the nominated officers have to login by 10:15 A.M. Beyond 10:35 A.M., login would not be
allowed. The link for joining the training sessions as well as training protocols will be circulated by the
Judicial Academy Jharkhand to all the judgeships well in advance.

You are, therefore requested to direct the officer concerned posted in your Judgeship to attend the
aforesaid Workshop.

*Further, the Hon'ble Court has been pleased to direct you to attend the said Workshop on the date &
time mentioned above in absence of Principal Judges, Family Court or Presiding Officer of Additional Family
Court in the Judgeship(s).*

No prayer for exemption will be entertained in ordinary circumstances.

This is for your information and needful.

Yours sincerely,

Sd/- Vishwa Nath Shukla

Registrar (Administration)

Memo No. 2551 /Apptt.

Dated, Ranchi, the 27/06/2026

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful
with reference to letter bearing No. 588/JAJ dated 16.06.2026 / the Member Secretary, JHALSA for
information and needful/ the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for information and
getting uploaded the letter on the Court's website.


Registrar (Administration)